

Act and to offer 20% of the expanded equity in the new company to the public, the assets including reserves are required to be evaluated. The evaluation is proposed to be done on the advice of a Financial Consultant.

Disturbed Areas in North East

*115. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the areas in the North-East which have been declared as 'disturbed areas' under the Armed Forces (Special Powers) Act, 1958 during the current year;

(b) whether a Committee comprising the Police Chiefs has been constituted to keep a tab on the activities of the insurgent groups in these areas; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) No area in the North East has been declared as disturbed area during the current year. However, in terms of provisions of the Armed Forces (Assam & Manipur) Special Powers Act, 1958, the following areas earlier declared as 'disturbed areas' continue to be so during the current year also:—

- (i) Whole of Manipur
- (ii) 5 km. belt along Indo-Mynamar border in Arunachal Pradesh and Nagaland.
- (iii) Whole of Assam along with 20 km. belt from Assam border

into the neighbouring State of Arunachal Pradesh, Nagaland and Meghalaya.

(iv) Mon district of Nagaland.

(v) Tirap and Changlang districts of Arunachal Pradesh.

(b) and (c). No such Committee has been set up by the Central Government. However, the matter is reviewed on an on-going basis with the senior functionaries of the concerned State Governments.

IOC Projects

*116. SHRI BOLLA BULLI RAMAIAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Indian Oil Corporation (IOC) has decided to set up some new projects;

(b) if so, the details thereof;

(c) the States where these projects are likely to be set up ;

(d) the amount likely to be spent on each of these projects; and

(e) the time by which the project's are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (e). The details regarding time of completion, States in which projects to be set up and amount to be spent on some of the new major projects